

those in use in some of the more developed among the developing countries, to the less developed among them ;

- (iii) importance of relating of the UNIDO's Training Programmes to the specific needs of the developing countries ;
- (iv) greater attention to adaptive industrial research and development of consultancy services to enable developing countries to adapt imported technologies to suit their local conditions ; and
- (v) promotion of industrial cooperation among developing countries.
- (d) The Indian Delegation's suggestions were well received at the Session.

Election Petitions pending in High Courts/Supreme Court

*1717. SHRI SHRI CHAND GOYAL : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) the number of Election Petitions arising out of the 1967 General Elections, still pending in the Supreme Court ;

(b) whether some Petitions are still pending in the High Courts ; and

(c) the number of Election Petitions pending in the High Courts, arising out of the mid-term elections and also of those pending in the Supreme Court ?

THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI GOVINDA MENON) : (a) 12 appeals (2 relating to the House of the People and 10 relating to the Legislative Assemblies).

(b) 3 election petitions (all relating to Legislative Assemblies).

(c) 10 election petitions are pending before the various High Courts and 14 appeals are pending before the Supreme Court.

इस्पात कारखाने स्थापित करने के लिए बिस्व बैंक से ऋण

*1718. श्री महाराज सिंह भारती : क्या इस्पात तथा भारी इंजीनियरिंग मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बिस्व बैंक सर-

कारी क्षेत्र में इस्पात कारखाने स्थापित करने के लिए भारत को ऋण देने के लिए तैयार हैं और बैंक अधिकारियों का यह भी दावा है कि वे प्रबन्ध में सहायता करके इस्पात के उत्पादन की लागत कम कर सकते हैं ; और

(ख) यदि हां, तो सरकार द्वारा उनकी सहायता स्वीकार करने में संकोच करने के क्या कारण हैं ?

इस्पात और भारी इंजीनियरिंग मन्त्रालय में राज्य मन्त्री (श्री कृष्ण चन्द्र पन्त) : (क) सरकार को हाल में प्रकाशित कुछ समाचारों के बारे में मालूम है जिनमें यह कहा गया है कि विश्व बैंक सरकारी क्षेत्र की प्रायोजनाओं के लिए जिनमें इस्पात कारखाने भी शामिल हैं, सहायता देने को तैयार हैं, परन्तु विश्व बैंक ने अभी तक सरकार के पास इस प्रकार का कोई प्रस्ताव नहीं भेजा है।

(ख) अब यह प्रश्न नहीं उठता। जब कभी सरकारी क्षेत्र में नये कारखाने लगाने होंगे उस समय उनके लिए सहायता की आवश्यकता, सहायता देने वालों का हित और सहायता की शर्तों की उपयुक्तता आदि के बारे में विचार किया जायेगा और निर्णय किया जायेगा।

M/s. Standard Drum and Barrel Manufacturing Co.

*1719 SHRI GEORGE FERNANDES : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 6292 on the 14th April, 1970 regarding M/s. Standard Drum and Barrel Mfg. Co. and state :

(a) whether the 18 gauge steel sheets received by Mrs. Standard Drum and Barrel Mfg. Co. from the stockists were against their own quota certificates ;

(b) if so, the details of the said quota certificates and the sources from which the same were received ;

(c) the names of the stockists from whom they received 18 gauge steel sheets

against these quota certificates along with quantity of Body and End Sheets separately received from each stockist ; and

(d) the names of the customers from whom they received 18 gauge steel sheets ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (d). The information is being collected and will be laid on the Table of the House in due course.

Import of Diesel Engines from Russia for Bhilai Steel Plant

*1720. SHRI BENI SHANKER SHARMA : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) the number and value of diesel engines imported from Russia for the Bhilai Steel Plant up-to-date ;

(b) whether any of the said engines were out-dated, old and inferior ;

(c) if so, the cost of repairs of those engines ; and

(d) whether repairing cost compares favourably with other types of diesel engines ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) :

(a) Presumably the Honourable Member is referring to diesel locomotives. A total of 37 Russian locomotives were received for the Bhilai Steel Plant during the years 1957-60. The price of each loco is Rs. 4 lakhs on national tonnage basis.

(b) No, Sir.

(c) and (d). Average maintenance cost for Russian locos comes to Rs. 1.56 lakhs per loco per annum. The Russian locomotives were procured earlier and the Czech locos later. In view of the difference in the period of use of both categories of locos, a meaningful comparison of their cost of maintenance cannot be made. However, the average maintenance cost for Czech locos has been Rs. 1.11 lakhs per loco per annum.

Extension of Banspani-Joruri Rail Link during Fourth Plan Period

1721. SHRI G. C. NAIK : Will the Minister of RAILWAYS be pleased to state :

(a) whether extension of Banspani-Joruri

Rail link has been suggested by the Planning Commission during the Fourth Plan period ;

(b) the quantity of iron ore and manganese ore transported by road between Joruri and Banspani during the last three years ;

(c) the total cost involved in the transport of these ores carried by road ;

(d) whether it is a fact that the mine owners have undertaken to repay the cost of the extension and whether such an investment should be encouraged ; and

(e) if so, what steps have been taken to construct the Railway line mentioned in part (a) above ?

THE MINISTER OF RAILWAY (SHRI NANDA) : (a) No.

(b) to (e). A statement is laid on the Table of the Sabha. [*Placed in Library. See No. LT-3597/70.*]

Grant of Licences to the Birlas for Setting up Alloy and Special Steel Plant

*1722. SHRI INDRAJIT GUPTA : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to refer to the reply given to Starred Question No. 629 on the 16th December, 1969 regarding grant of licences to the Birlas for setting up Alloy and Special Steel Plant and state :

(a) whether any scheme for expansion of the Alloy Steel Plant, Durgapur, has since been finalised for inclusion in the Fourth Five Year Plan ;

(b) if so, the details thereof ;

(c) whether the two licences given to the Birla concerns for the production of alloy special steel which had expired on the 28th February, 1969 have since been revalidated ; and

(d) whether any final decision has been taken on the application for the transfer of the licence granted to Bihar Alloys to M/s. Birla Jute Manufacturing Co., Ltd. ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) :

(a) and (b). It is proposed to expand the Alloy Steel Plant during the Fourth 5-Year Plan. The details have not yet been worked out.

(c) and (d). No, Sir. The applications are still under consideration.